Annexure-4

Name of the corporate debtor: Swati Mining Private Limited; Date of commencement of liquidation: 22/01/2021; List of stakeholders as on: 22/03/2021

				•	•								(Amount in INR)
Name of authorised representative, if any	Name of employee		Details of claim received		Details of claim admitted					Amount of			
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim a		Amount of any contingent du claim ma		at claim	Amount of claim under verification	Remarks, if any
Total:				Nil	Nil	Nil Nil			Nil	Nil	Nil	Nil	

List of Operational Creditors (Employees)

SI. No.

Annexure-5 Name of the corporate debtor: Swati Mining Private Limited; Date of commencement of liquidation: 22/01/2021; List of stakeholders as on: 22/03/2021

List of Operational Creditors (Government Dues)

				LISCO	operationa	i creditors (Gov	ernment Due	.3)							
				Details of slaim admitted					1	1		1	(Amount in INR)		
		Details of Claimant		Details of claim received		Details of claim admitted				_					
S		Government		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent	Amount of any mutual dues, that may be set off	claim	claim under	r Remarks, if
	Commercial Tax Officer, Sales Tax - Lalbazar Charge 14 Beliaghata Rd, Kolkata- 15, WB E: subhamay.sarkar@wbcom tax.gov.in	Bengal		18.02.2021	1,382,157.56		Operational Claim relating to Government Dues	-	-	0.4%	-	-	-	-	Communication of admission / rejection of claim u/s 40(2) of IBC, 2016 made on 15.3.2021
-	Income Tax Department Kolkata Circle 5(2)	Government of India		-	No Claim filed	No Claim filed	-	-	No	-	-	-	-	-	Income Tax Department has marked lien on CA no. 64049859211 maintained with SBI
	Total:			1,382,157.56	1,382,157.56				0.4%						